

GOVERNMENT OF INDIA

MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO. †48

TO BE ANSWERED ON 18.07.2022

Assistance Policies for Tribal and Rural Artists

†48 SHRI GYANESHWAR PATIL

Will the MINISTER OF CULTURE be pleased to state:

- (a) whether any social and financial assistance policies for tribal and rural artists have been devised by the Government;
- (b) if so, the details thereof;
- (c) whether any steps have been taken by the Government to start and develop new art forms or cultures under Art Culture Development Scheme during the last two years;
- (d) if so, the State-wise details thereof;
- (e) the details of the proposals submitted by various Cultural Organizations and the financial assistance provided to the said organizations and the achievements made under the said scheme during the last five years; and
- (f) the details of the financial assistance provided or the funds disbursed under the said scheme so far?

ANSWER

MINISTER FOR CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(G. KISHAN REDDY)

- (a) Yes sir, the Ministry of Culture administers various schemes for providing financial assistance to the artists engaged in performing arts throughout the country including the tribal and rural artists.
- (b) The names and details of the schemes mentioned at (a) above are placed at **Annexure-I**.
- (c) No scheme by the name of Art Culture Development Scheme is administered by the Ministry of Culture. However, Ministry of Culture administers an Umbrella Scheme by the name of Kala Sanskriti Vikas Yojana (KSVY) under which all major arts forms & cultures of classical, folk & tribal including vanishing arts are covered.
- (d) Does not arise in view of (c) above.
- (e) The details of the proposals of cultural organizations and financial assistance provided to them during the last five years under the various schemes/scheme components of Kala Sanskriti Vikas Yojana (KSVY) are placed at **Annexure- II**.
- (f) The details of funds disbursed under Kala Sanskriti Vikas Yojana (KSVY) during five years are placed at **Annexure–III**.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. †48 for 18.07.2022

1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT)

The objective of this scheme is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru–Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre and 1 Guru and maximum 10 Shishyas in the field of music & dance.

Amount of Assistance – Guru Rs.15000/- p.m., Shishya – Rs.2000-10000/-p.m (depending upon the age of artist).

2. SCHEME OF FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE:

The scheme consists of eight components. The names and details of the scheme components are as given below:

(i) Financial Assistance to Cultural organizations with National Presence

The objective of this scheme component is to provide support for cultural activities at Large scale National / International level. The Quantum of assistance under this scheme is up to Rs. 5 Cr.

(ii) Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh (Rs. 20 Lakh under exceptional circumstances)

(iii) Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

(iv) Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

(v) Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non-metro cities.

(vi) Financial Assistance for Allied Cultural Activities

The objective of this scheme component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under:- (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs. 1.50 crore.

(vii) Intangible Cultural Heritage Scheme

The objective of the Scheme is to support and strengthen the efforts of various stakeholders involved in the preservation and promotion of the rich, diverse and vast intangible cultural heritage of India including recognition of the same by UNESCO.

(viii) Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture.

3. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State / UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed not-for-profit organizations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas, Multipurpose Cultural Complexes) etc. Under this scheme component, grant of up to Rs. 15 Crore (Rs. 50 Crore under exceptional Circumstances).

4. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of three components. The names and details of the scheme components are as given below:

(i) Scheme For The Award Of Fellowship To Outstanding Persons in The Field Of Culture

Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six monthly installments.

(ii) Scheme for Scholarships to Young Artistes in Different Cultural Fields

Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six monthly installments.

(iii) Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthly installments.

5. FINANCIAL ASSISTANCE FOR VETERAN ARTISTS

The objectives of this Scheme is to provide a pension of Rs.6.000/- p.m. to the old artistes and scholars (not less than the age of 60 years and annual income not exceeding Rs.48,000/- p.a.) who have contributed significantly in their specialized fields of arts, letters etc. but are now living in penury condition. The Scheme has also provision to provide medical aid facility to these Artistes and his/her spouse by covering them under a convenient and affordable Health Insurance Scheme of the Government. In the event of death of the beneficiary, the financial assistance is transferred to his/her spouse.

6. NATIONAL GANDHI HERITAGE SITE MISSION

Gandhi Peace price (GPP), Tagore Award for Cultural harmony and Gandhi Heritage Sites Mission (GHSM) comes under Kala Sanskriti Vikas Yojana(KSVY) as per budget allocation. The Mission's mandate is to preserve posterity the identified Sites and to supervise, guide and Assist in conservation initiatives, Maintenance or Preservation Initiatives and the creation of a Database of tangible, literary and visual heritage associated with Gandhi.

7. NATIONAL AWARD SCHEME

'Gandhi Peace Prize' is awarded for social, economic and political transformation through non violence and Gandhian methods.

'Tagore Award for Cultural Harmony' is awarded for promoting values of Cultural Harmony.

8. SEVA BHOJ YOJANA

Under the Scheme of 'Seva BhojYojna' Central Goods and Services Tax (CGST) and Central Government's share of Integrated Goods and Services Tax (IGST) paid on purchase of specific raw food items by Charitable/Religious Institutions for distributing free food to public shall be reimbursed as Financial Assistance by the Government of India. Free 'prasad' or free food or free 'langar' / 'bhandara' (community kitchen) offered by charitable/religious institutions like Gurudwara, Temples, Dharmik Ashram, Mosques, Dargah, Church, Math, Monasteries etc. are covered under SevaBhoj Yojana.

ANNEXURE- II

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. †48 for 18.07.2022

Number of Proposals and Amount disbursed under various schemes of Kala Sanskriti Vikas Yojana (KSVY) are as under:-

Sl. No.	Name of the Scheme/ Scheme components	Financial Years									
		2017-18		2018-19		2019-20		2020-21		2021-22	
		No. of Proposals	Amount disbursed (Rs. in lakhs)	No. of Proposals	Amount disbursed (Rs. in lakhs)	No. of Proposals	Amount disbursed (Rs. in lakhs)	No. of Proposals	Amount disbursed (Rs. in lakhs)	No. of Proposals	Amount disbursed (Rs. in lakhs)
1.	Financial Assistance to Promote Guru-Shishya Parampara (Repertory Grant)	724	4189.08	734	3347.37	902	3995.75	962	3480.15	1224	4248.58
2.	Financial Assistance to Cultural Organizations with National Presence	12	999.56	11	1112.00	4	701.03	4	930.46	4	758.24
3.	Cultural Function & Production Grant (CFPG)	2215	3183.93	844	3282.13	1232	1199.35	999	1651.90	1314	2331.00
4.	Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas	69	259.00	94	238.57	61	229.95	127	336.00	-	473.97
5.	Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art	184	1124.03	208	1369.99	250	704.97	355	1607.99	-	2251.17
6.	Building Grants including Studio Theatre Scheme	61	222	26	316	53	273	34	193	-	133.04
7.	Allied Cultural Activities Scheme	-	-	22	1060	2	754	-	-	-	-
8.	Financial Assistance for Construction of Tagore Cultural Complexes	6	1816	-	362	3	1757	-	596	-	349.00
9.	Scheme For The Award Of Fellowship To Outstanding Persons in The Field Of Culture	372	876.60	368	992.20	-	832.20	-	888.60	400	509.00
10.	Scheme for Scholarships to Young Artistes in Different Cultural Fields	317	159.00	397	345.30	-	325.80	-	379.50	-	390.00
11.	Tagore National Fellowship for Cultural Research	5	35.34	43	34.61	28	20.73	-	28.25	-	52.25
12.	Financial Assistance for Veteran Artists	1625	1530.00	93	1973.00	411	1817.00	1821	871.00	-	1542
13.	Gandhi Heritage Site Mission (GHSM)	-	2205.17	-	5072.41	-	2368.87	-	192.99	-	313.21
14.	Seva Bhoj Yojana	-	-	-	-	03	195.90	03	169.00	03	154.93

ANNEXURE- III

Annexure referred to in reply to part (f) of Lok Sabha Unstarred Question No. †48 for 18.07.2022

The funds disbursed under Kala Sanskriti Vikas Yojana (KSVY) during the last five years are as under:-

Sl. No.	Financial Years	Funds Disbursed (Rs. in lakhs)
1.	2017-2018	16599.71
2.	2018-2019	19505.58
3.	2019-2020	15175.55
4.	2020-2021	11324.84
5.	2021-2022	13506.39